

ITEM NO.4

REGISTRAR COURT. 2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 5389/2015

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

GAJANAN GOVIND KHANDEKAR

Respondent(s)

(only CAD 22994/18 will be listed before the Ld. Registrar Court.)

WITHDiary No(s). 22994/2018 (XVII)

(FOR ADMISSION and I.R. and IA No.105692/2018-CONDONATION OF DELAY IN FILING and IA No.105694/2018-EX-PARTE STAY and IA No.105693/2018-CONDONATION OF DELAY IN REFILING and IA No.105691/2018-LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007)

C.A. No. 11415/2018 (XVII)

Date : 10-01-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Mukesh Kumar Maroria, AOR

Mr.B.L.Shivhare,Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Divyakant Lahoti, AOR

For Respondent(s)

Mr.Ashish Wad,Adv.

Mr.Sidharth Mahajan,Adv.

M/S. J S Wad And Co, AOR

UPON hearing the counsel the Court made the following

O R D E R

Diary No(s). 22994/2018

The office report indicates that service of notice is complete upon sole respondent but no one has entered appearance on his behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB